

ITEM NO.19
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 704/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAJA BHAIYA @ KANHIYA LAL PANDA

Respondent(s)

Date : 12-10-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR

For Respondent(s)

Mr. Jayesh Gaurav, Adv.

Mr. Ranjan Nikhil Dharnidhar, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Opportunity to the sole respondent to file counter
affidavit has already been declined.

Original records have been received from the High Court
and Trial Court.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar